

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 39 of 2020 with IA 615 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
NATIONAL COMPANY LAW TRIBUNAL , AHMEDABAD BENCH ON 14.10.2020**

Name of the Company: Himmatbhai Narsibhai Patel & Anr.
(Kishan Enterprise Pvt Ltd)
V/s.
ROC, Gujarat

Section: 248 r.w. 252 of the Companies Act, 2013

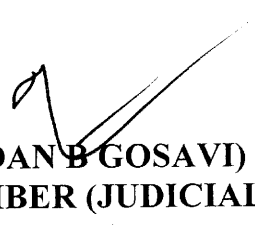
ORDER

Learned Counsel Ms. Natasha Shah appeared for the Appellant.

Heard Learned Counsel for the Appellant.

The order is reserved.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 14th day of October 2020.